

**CC No. 16/2020**  
**FIR No. 18/2003**  
**PS ACB**  
**State Vs. Closure**

**28.09.2020**

*The present matter is being taken up today through video conferencing pursuant to order No. E-10559-10644 /Power Gaz/RADC/2020 Dated, 28.08.2020 of Ld. District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide various office orders of Hon'ble High Court of Delhi and District & Sessions Judge CUM Special Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi. The hearing of the present matter is being taken up through Video Conferencing through unique court ID hyperlink of this Court on Cisco Webex Platform through the static URL flashed on the official website of District courts Delhi in terms of Circular number E-8051-8130/Comp/RADC/ND/2020 dated 03-08-2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi, and other relevant circulars.*

**Present (through Video conference):**

- : Sh. Maqsood Ahmad, Ld. Chief Prosecutor for the state.
- : Inspector Brijesh Mishra is present.

As per report of the Ahlmad received through e-mail on the email id of the court, previous decided record of this case i.e. earlier Closure Report which was summoned from the record room has not yet been received.

**Record be summoned for the next date.**

**Matter is adjourned to 05.12.2020.**

A copy of this order be supplied to the Ld. Prosecutor; IO, through e-mail/WhatsApp.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**(Dig Vinay Singh)**  
Special Judge (PC Act) ACB-02  
Rouse Avenue Courts, New Delhi  
28.09.2020(r)